## **COURT-I**

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## **APPEAL NO. 382 OF 2017**

**Dated: 21st May, 2018** 

Present: Hon'ble Mr. I.J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

M/s Green Energy Association .... Appellant(s)

Vs.

Jharkhand State Electricity Regulatory Commission & Anr. .... Respondent(s)

Counsel for the Appellant(s) : Ms. Mandakini Ghosh

Ms. Ritika Singhal Ms. Aradhna Tandon

Counsel for the Respondent(s) : Mr. Farrukh Rasheed for R-1

Mr. Saurav Agrawal Mr. Shantanu Agrawal

Mr. Hitabhilash Mohanty for R-2

## **ORDER**

Learned counsel for the appellant states that the appellant does not wish to file rejoinder.

Therefore, the pleadings are treated to be complete. List the matter for hearing on **10.09.2018**.

(Justice N. K. Patil) Judicial Member (I. J. Kapoor) Technical Member